

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-49/2019/4156/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the

12th May, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/3450 dtd. 12.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, after completion of Lok Adalat on 13.05.2023 till the morning of 15.05.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-49/2019/4157/A, dated , 12-05-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]